#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 185 of 2015

# Dated: 02<sup>nd</sup> May, 2018

### Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

M/s. Kalini Industries Pvt. Ltd. Vs.				Appellant(s)
Rajasthan Electricity Regulato	ry Con	mission &Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. P.N. Bhandari		
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley for	R-1	
		Mr. Bipin Gupta Mr. Sunil Bansal for R-2	to R-5	

### <u>ORDER</u>

As the matter was not reached, post this matter for hearing on <u>16.07.2018</u>, as agreed by the learned counsel appearing for both the parties.

#### (S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

js/vt